

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

**M.A. NO. 4/2025
IN
ORIGINAL APPLICATION NO. 43 OF 2024**

IN THE MATTER OF:

Pankaj Sharma

V/s

Applicant

State of H.P & Ors.

Respondent

MEMO OF PARTIES (As per order dated 13.01.2025)

Pankaj Sharma

Versus

Applicant

1. State of Himachal Pradesh

Through Deputy Commissioner, Kangra

Deputy Commissioner Kangra at Dharamshala,

Room No. 802, Dharamshala - 176215

E-mail: dc-kan-hp@nic.in

....(RESPONDENT NO 1)

2. Himachal Pradesh State Pollution Control Board

Through its Member Secretary

Him Parivesh, Phase 3, New Shimla, Shimla, Himachal Pradesh 171009

Email: mspcb-hp@nic.in

....(RESPONDENT NO 2)

3. The Divisional Forest Officer, Kangra,

Chilgari, Dharamshala, Himachal Pradesh 176215

Email : pccf-hp@nic.in / pccf-wl@nic.in

cfdharmshala@yahoo.in

....(RESPONDENT NO 3)

4. Mahakal Temple Trust, Village Mahakal,

Tehsil Baijnath, District Kangra

Himachal Pradesh- 176125,

Email: shivmandirtrustbaijnath@gmail.com

....(RESPONDENT NO 4)